

lems faced by the NTC Mills in West Bengal,

- (iv) Identification of yarn requirements of the decentralised sector in West Bengal and suggestions regarding means to improve quality and quantity of yarn production by the NTC mills with a view to cater to the requirements of the decentralised sector in the State/region and
- (v) Recommendations for future course of action, regarding points (i), (ii), (iii) and (iv) above as well as any other related aspects in the form of short-term remedial measures as well as long-term plans so as to ensure the economic viability of NTC subsidiary's operations in West Bengal keeping in view the market requirements

The Committee has not yet submitted its Report to the Government

Social Control Over Health Services

6435 SHRI P R KUMARAMANGALAM Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether Government propose to strengthen the social control over health services as a welfare measures and

(b) if so, the details of steps proposed to be taken in this direction?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD) (a) and (b) Government is committed to provide Health Services to the weaker sec-

tions specially in remote and rural areas and strengthening of social control over Health Services is one of the measures to which Government attaches high priority Details are being worked out in consultation with the State Governments

Handloom Weavers

6436 SHRI HETRAM Will the Minister of TEXTILES be pleased to state

(a) whether Government have conducted any study about the socio economic conditions of handloom weavers in the country,

(b) if so, the details thereof

(c) whether Government have undertaken any study about the prices of inputs, labour, middlemen margin and consumer price of handloom products particularly in the manufacturing of durrises and Khadi, and

(d) the steps taken by Government to ensure fair wages to handloom weavers and to cover the contract labour employed in this industry under ESI, EPF and other statutory safeguards?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) A census of handlooms at the national level covering interalia certain at on the socio-economic aspects of handloom weavers was conducted by the Government of India through the State Government during 1987-88

(b) The main findings of the census regarding handloom weavers in the country are as follows